

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL**

APPLICATION NUMBER :



PETITION NUMBER : TCP/133/2016

NAME OF THE PETITIONER(S) : S. Venkatesh & another

NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Private Limited & 3 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	For Cibi Vishnu SARDEEP KUMAR	Counsel for Respondents	
2.	H. KARTHIK SECHADRI N.P. VIJAY KUMAR	Counsel for Petitioner	

ORDER

Counsel representing both the parties are present. Counsel for respondents filed terms of settlement and furnished a copy of the same to the other side for consideration and reply. Both the counsel are directed to report the final outcome of the settlement talks between the parties. In case the settlement talk fails, both the counsel are directed to submit their arguments in the matter. Put up on **19.06.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)